

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **04.02.2026** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|--|-------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 75/2026 For Exemption IA No. 213/2026 For Stay IA No. 214/2026 | SUR-VIR Finance Ltd Vs Yogesh Gupta, RP of Arisu Retail Pvt Ltd & 4 Ors. | Mr. Sri Sai Sudharsan Sathyamoorthy | |
| 2. | Comp App (AT) (CH) (Ins) No. 56/2026 To dispense with IA No. 141/2026 For Condone Delay IA No. 142/2026 For Stay IA No. 143/2026 | Avantika P Mehta & 5 Ors. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd | Mr.S Sathiyanarayanan | |

Defective Cases

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------|-------------------------|
| 3. | Comp App (AT) (CH) (Ins) No. 73/2026 (With defects) | AM Farook & Anr. Vs N Kumar, Liquidator of AKR Home Depot Pvt Ltd | Mr. C Edser Raj | |
| 4. | Comp App (AT) (CH) (Ins) No. 74/2026 For Stay IA No. 210/2026 For Condone Delay IA No. 211/2026 (With defects) | State Bank of India Vs Manoj Kumar Koyalkar Bankruptcy Trustee of Shri Ghanshyam Surajbali Kurmi & 2 Ors. | Mr. Pranava Charan | |

For Orders

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------------|---|
| 5. | Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025 | Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH | Mr. Anant Merathia | Mr. T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shihhare R5/CoC |
| 6. | Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024 | Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors. WITH | Mr. Vishnu Mohan | Mr. T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shihhare R5/CoC |
| 7. | Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024 | Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors | Mr. Avinash Krishnan Ravi | Mr. T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shihhare R5/CoC |
| 8. | IA No. 129/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 226/2025 For Stay IA No. 638/2025 | Sri Vemuri Chenchaiah Suspended Director of SLS Power Corporation Ltd. Vs Indian Renewable Energy Development Agency Ltd. & Anr. | Mr. N Kumaraswamy | Mr. Nakul Sachdeva |
| 9. | IA No. 1830/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 658/2025 | LIC Housing Finance Ltd Vs Ramakrishnan Sadasivan, Erst RP, Lokaa Developers Pvt Ltd. | Mr. P Elayarakumar | |
| 10. | Comp App (AT) (CH) (Ins) No. 632/2025 For Stay IA No. 1757/2025 | LIC Housing Finance Ltd Vs Ramakrishnan Sadasivan, Erst RP, Lokaa Developers Pvt Ltd & 2 Ors | Mr. P Elayarakumar | |
| 11. | Comp App (AT) (CH) (Ins) No. 11/2026 To dispense with IA No. 33/2026 | Babulal Ranka & 2 Ors Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd WITH | Mr. K Gaurav Kumar | |

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| 12. | Comp App (AT) (CH) (Ins) No. 12/2026 For Stay IA No. 34/2026 To dispense with IA No. 35/2026 | Navneet Kumar Ranka & Anr Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd & 2 Ors WITH | Mr. S Kishandan | |
| 13. | Comp App (AT) (CH) (Ins) No. 13/2026 For Stay IA No. 36/2026 To dispense with IA No. 37/2026 | Babul Ranka & 2 Ors Vs Ramakrishnan Sadasvian, RP of Lokaa Developer Pvt Ltd & 2 Ors | Mr. S Kishandan | |
| 14. | IA No. 1776/2025 For Condone Delay in Comp App (AT) (CH) (Ins) No. 641/2025 To dispense with IA No. 1774/2025 For Stay IA No. 1775/2025 | Azam Khan Abdul Razack Vs State Bank of India & 5 Ors. | Mr. R Srinivasan | Mr. R Sugumaran R1 |
| 15. | Comp App (AT) (CH) (Ins) No. 364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024 To Vacate Stay IA No. 160/2025 For Direction IA No. 161/2025 | Srisailan Krishnamurthy Suspended Director of Biomylz Pvt Ltd Vs Rahul Narayana Reddy & Anr | Ms. R Moneshaa Ms. A Rithikha | Mr. S Vivekananda- R1 |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|------------------------------|--|
| 16. | Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025 | National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors | Mr. Ishaan Agrawal | Mr. Kunal Kanungo R1 Mr. Amir Bavani- R5 |
| 17. | TA (AT) No. 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022 | Ennes Capitals Pvt Ltd & 15 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors. | Mr. Avinash Krishnan Ravi | Mr. Rohan Aloor- R1 Mr. TK Bhaskar R2- R13 Mr. Y Suryanarayana R14-R17 |
| 18. | TA (AT) No. 235/2021 (Comp App (AT) (Ins) No. 423/2020 | VK Shetty Vs Kavitha Surana | Mr. K Gaurav Kumar | Mr. Bathri Narayan |
| 19. | Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024 | Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr | Mr. Yogesh Jagia | Ms. Kopal Sharraf- R2 |

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| 20. | Comp App (AT) (CH) (Ins) No. 15/2025 To dispense with IA No. 74/2025 For Stay IA No. 76/2025 | Jigsaw Solutions Vs CA S Kannan Liquidator of Inasra Technologies Pvt Ltd | Mr. Sandeep Kumar Ambalavanan | Mr. V Manivannan |
| 21. | Comp App (AT) (CH) (Ins) No. 39/2025 For Exemption IA No. 146/2025 | Kanumuru Raghu Rama Krishna Raju Vs Jammu And Kashmir Bank & Anr. WITH | Mr. Yogesh Kumar Jagia | Mr. VV Sivakumar- R1 |
| 22. | Comp App (AT) (CH) (Ins) No. 40/2025 | Jammu And Kashmir Bank Ltd. Vs Kanumuru Raghu Rama Krishna Raju WITH | Mr. VV Sivakumar | Mr. Yogesh Kumar Jagia |
| 23. | Comp App (AT) (CH) (Ins) No. 41/2025 | Jammu And Kashmir Bank Ltd. Vs Kanumuru Bharat WITH | Mr. VV Sivakumar | Mr. Yogesh Kumar Jagia |
| 24. | Comp App (AT) (CH) (Ins) No. 42/2025 For Exemption IA No. 150/2025 | Kanumuru Bharat Vs Jammu And Kashmir Bank & Anr | Mr. Yogesh Kumar Jagia | Mr. VV Sivakumar- R1 |
| 25. | Comp App (AT) (CH) No. 126/2025 | Sri Rama Murthy Velaga Vs Sri Mathangi Matha Agros Pvt Ltd & 6 Ors. | Mr. Shivam Grover, PCS | |
| 26. | Comp App (AT) (CH) (Ins) No. 135/2025 | German Solar Asia Pte Ltd Vs Zytech Solar India Pvt Ltd | Mr. Surya Teja Nalla | Ms. Shireen Sethna Baria |
| 27. | Comp App (AT) (CH) (Ins) No. 207/2025 For Exemption IA No. 585/2025 For Stay IA No. 586/2025 To Vacate Stay IA No. 973/2025 | Anuj Nautiyal Vs Embassy Services Pvt Ltd & Anr. | Mr. Kumar Anurag Singh | Mr. Ajesh Kumar Shankar R1 |
| 28. | Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025 To Adv. Hg. IA No. 1755/2025 | Basheer Ahamad VK Vs The Federal Bank Ltd & Anr. WITH | Ms. S Manjula Devi | Mr. Sankar P Panicker |
| 29. | Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025 To Adv. Hg. IA No. 1756/2025 | Arun Kumar K Vs The Federal Bank Ltd & Anr. | Ms. S Manjula Devi | Mr. Sankar P Panicker |

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| 30. | Comp App (AT) (CH) (Ins) No. 442/2025 | Shanti GD Ispat and Power Pvt Ltd Vs Charudutt Marathe & 4 Ors | Mr. Shreyas Jayasimha | Mr. Amir Bavani R1 |
| 31. | Comp App (AT) (CH) (Ins) No. 491/2025 For Stay IA No. 1395/2025 | Southern Power Distribution Company of Telangana Ltd. Vs Trident Sugars Ltd & 2 Ors. | Mr. Adithya Reddy Mr. Vikram P Jain | Mr. S Kishandan |
| 32. | Comp App (AT) (CH) (Ins) No. 496/2025 | Regional Provident Fund Commissioner-II Vs C. Ramasubramaniam | Mrs. Revathi Manivannan | |
| 33. | Comp App (AT) (CH) (Ins) No. 498/2025 | Jenson Paul Suspended Director of the Euro Tech Maritime Academy Pvt Ltd Vs Axis Bank Ltd & Anr | Mr. Anirudh A Sriram | Mr. Cyril Amarchand Mangaldas R1 Ms. Aishwarya Prasad R2 |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|----------------------------|---|
| 34. | Comp App (AT) (CH) (Ins) No. 97/2022 | P Laxman Kumar & Company Vs S P Y Agro Industries Ltd. | Mr. P Anil Mukherji | Ms. Vinithra Srinivasan |
| 35. | Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022 | T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors. WITH | Mr. NP Vijaykumar | Mr. R Vidhya Shankar R2- R4 Mr. Ramasamy Meyyappan-R5 R6 R8 |
| 36. | Comp App (AT) (CH) No. 60/2023 | A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors | Mr. Ramaswamy Meyyappan | Mr. R Vidhya Shankar R4 |
| 37. | Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022 & 929/2025 | K Subramanian Vs K Parameswaran Nair, Erstwhile RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd & 5 Ors | Mr. TK Bhaskar | Mr. Vinod PV Ms. Reetha D - R1 |
| 38. | Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024 To Adv. Hg. IA No. 633/2025 | Dhatri Real Estate and Developers & Anr Vs K Sivalingam, RP of NCS Sugars Ltd & 4 Ors | Mr. Bendi Ravi Teja | Mr. Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5 |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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